

Hon'ble Mr. Justice Tarun Chatterjee

DISCLOSURE OF ASSETS
AS ON OCTOBER 2009
(In terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)

Items	Description	Particulars/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	• Flat	NIL	NIL	
	• Building	2/3 rd SHARE IN THE ANCESTRAL PROPERTY – BEARING HOUSE NO. P-75, SCHEME-VI [M], CIT ROAD, KANKURGACHI, KOLKATTA FULLY USED AS DWELLING HOUSE	NIL	
	• Other Landed Property	NIL	NIL	
Securities and Investments	• Shares & Mutual Funds	SBI MUTUAL FUND [MAGNUM TAX GAIN SCHEME U/S 88 RS.10,000/-]	• SBI A/c No. Narkeldanga Branch P.274, CIT Scheme IV & PO CIT Road, Narkeldanga Phool Bagan Jn., Kolkata (WB)	
	• Fixed Deposits Bonds Debentures	FDR No. 8397 for Rs.10,000/- with Bank of Baroda, Beliaghat Branch	• Cheque No. : 1. 023401 - Rs.150000 2. 023403 – Rs.19230 (Received from my brother Mr. Pratik Roy towards my share of money left by my deceased father Mr. Prabhat Kumar Roy)	
	• PPF	NIL NSS A/C NO.9350046 WITH DHARMTALLA POST OFFICE KOLKATTA RS.1,42,542/-	NIL	

